Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 19th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R.1

ORDER

Post the matter for hearing on ***17.09.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt